

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/15/2021

Date : 05.03.2021

I

The services of **Shri Praveer Bhatnagar**, an Officer in District Judge Cadre, presently posted as District & Sessions Judge, Pali, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Registrar (Vigilance), Rajasthan High Court, Jodhpur.**

II

Shri Praveer Bhatnagar, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Registrar(Vigilance), Rajasthan High Court, Jodhpur** vice Dr. Rajendra Singh Choudhary.

III

Shri Devendra Dixit, an Officer in District Judge Cadre, presently posted as Registrar(Writs), Rajasthan High Court Bench, Jaipur, is hereby transferred/ posted as **Registrar(Administration), Rajasthan High Court Bench, Jaipur** Vice Shri Bharat Bhushan Gupta.

IV

The services of **Shri Ajay Singh**, an Officer in District Judge Cadre, presently posted as District & Sessions Judge, Chittorgarh, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Registrar (Writs), Rajasthan High Court Bench, Jaipur.**

V

Shri Ajay Singh, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Registrar(Writs), Rajasthan High Court Bench, Jaipur** vice Shri Devendra Dixit.

VI

On account of administrative exigencies, transfer/Postings of following Judicial Officers in the District Judge Cadre, are hereby made as under:-

S. NO	NAME OF OFFICER SARVA SHRI/MS./KUM./DR.	FROM	TO	VICE SARVA SHRI/MS./KUM./ DR.:
1.	YOGENDRA KUMAR PUROHIT	DISTRICT & SESSIONS JUDGE, KOTA	DISTRICT & SESSIONS JUDGE, ALWAR	SANGEETA SHARMA
2.	MADAN GOPAL VYAS	DISTRICT & SESSIONS JUDGE, BUNDI	DISTRICT & SESSIONS JUDGE, KOTA	YOGENDRA KUMAR PUROHIT
3.	ARUN KUMAR AGARWAL-I	JUDGE, SPECIAL COURT , COMMUNAL RIOTS CASES, JAIPUR METROPOLITAN-I	DISTRICT & SESSIONS JUDGE, JHUNJHUNU	CHANCHAL MISHRA
4.	MANCHA RAM SUTHAR	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, DUNGARPUR	DISTRICT & SESSIONS JUDGE, PALI	PRAVEER BHATNAGAR

[Signature]
5.3.2021

S. NO	NAME OF OFFICER SARVA SHRI/MS./KUM./DR.	FROM	TO	VICE SARVA SHRI/MS./KUM./ DR.:
5.	AJAY KUMAR SHARMA-II	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.4, KOTA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.2, BARAN	RAKESH KATARA
6.	MOHAMMAD ARIF	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, BANSWARA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.4, KOTA	AJAY KUMAR SHARMA-II
7.	SITA RAM KHOWAL	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.1, JAIPUR METROPOLITAN-II	JUDGE, SPL. COURT, COMMUNAL RIOTS CASES, TONK	MADHVI DINKAR
8.	ARUN KUMAR AGARWAL-II	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.1, JAIPUR METROPOLITAN-I	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.2, GANGANAGAR	VACANT
9.	MANISHA SINGH (ON REQUEST)	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, CHITTORGARH	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.1, JAIPUR METROPOLITAN-I	ARUN KUMAR AGARWAL-II
10.	RAKESH KATARA	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.2, BARAN	SESSIONS JUDGE, SPL. COURT, PREVENTION OF CORRUPTION ACT, BHILWARA	REKHA BHARGAVA
11.	PURAN KUMAR SHARMA	SPL. JUDGE, CBI CASES COURT, JODHPUR	SESSIONS JUDGE, SPL. COURT, PREVENTION OF CORRUPTION ACT NO.1, UDAIPUR	GOPAL BIJORIWAL
12.	RAVINDRA KUMAR-II	SESSIONS JUDGE, SPL. COURT, PREVENTION OF CORRUPTION ACT, GANGANAGAR	SPL.JUDGE (CBI) NO.1, JAIPUR METROPOLITAN-I	BUDHI PRAKASH CHHANGANI
13.	ASHWANI KUMAR YADAV	ADJ NO.1 , SHAHPURA(JAIPUR DISTRICT)	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.2, UDAIPUR	VACANT

5.3.2021

S. NO	NAME OF OFFICER SARVA SHRI/MS./KUM./DR.	FROM	TO	VICE SARVA SHRI/MS./KUM./ DR.:
14.	VISHWA BANDHU	ADJ NO.1, JODHPUR METROPOLITAN, JODHPUR	SESSIONS JUDGE, SPL. COURT, PREVENTION OF CORRUPTION ACT, PALI	VACANT
15.	SANJAY KUMAR BHATNAGAR (ON REQUEST)	ADJ NO.3, CHITTORGARH	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, DUNGARPUR	MANCHA RAM SUTHAR
16.	MADAN GOPAL ARYA	ADJ, BHADRA (HANUMANGARH)	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005, HANUMANGARH	MASHROOR ALAM KHAN
17.	SANJAY KUMAR TRIPATHI	ADDITIONAL SESSION COURT, WOMEN ATROCITIES CASES, BHARATPUR	SPL. JUDGE, CBI CASES COURT, JODHPUR	PURAN KUMAR SHARMA
18.	GOVIND BALLABH PANT	ADJ, NEEM-KA-THANA(SIKAR)	JUDGE, SPL. COURT FOR PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT, 2012 & COMMISSION FOR PROTECTION OF CHILD RIGHTS ACT, 2005 NO.1, JAIPUR METROPOLITAN-II	SITA RAM KHOWAL

VII

The services of **Shri Om Prakash**, an Officer in District Judge Cadre, presently posted as Additional District & Sessions Judge, Sojat (Pali), are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Registrar(Classification), Rajasthan High Court, Jodhpur.**

VIII

Shri Om Prakash, an Officer in the District Judge Cadre whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Registrar(Classification), Rajasthan High Court, Jodhpur** vice Shri Randheer Singh Mirdha.

Note:

1. The officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. The officers who have been transferred on their own request, shall not be entitled to claim transfer allowance and joining time."
3. In case successor takes over charge before issuance of posting order of the officer concerned, the latter shall await his/her posting order at the same Headquarter.

BY ORDER

5.3.2011
REGISTRAR GENERAL

No.Estt.B2(v)1/2021/817

Date : 05.03.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/ Registrar(Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD(F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. at Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/store
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell

05.3.2021
REGISTRAR GENERAL